

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).18879/2007

ALL INDIA ANNA DRAVIDA MUNNETRA KAZHAGAM

Petitioner(s)

VERSUS

CHIEF SEC.GOVT.OF T.NADU & ORS.

Respondent(s)

Date: 11/07/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Subramonium Prasad,Adv.

For Respondent(s)

Mr. V.G. Pragasam,Adv.

Mr. B.K. Pal ,Adv.

Mr. Naresh Kumar ,Adv.

Mr. S. Thananjayan ,Adv.

UPON hearing counsel the Court made the following
ORDER

Nobody is present for the respondents.

There is no request for Counter Affidavit by the respondents.

Office has to take the appropriate steps, as per Rules.

(S.G.SHAH)
Registrar